

Regarding issues pertaining to ASHA workers

SHRI N. K. PREMACHANDRAN (KOLLAM): Thank you, Madam, for affording me this opportunity to raise a matter of serious concern. Almost five Members of Parliament from Kerala have already raised the issue regarding the ASHA workers. ? (*Interruptions*)

Madam Chairperson, ASHA workers are on indefinite strike in the State of Kerala. For the last 30 days they are on strike. It is very unfortunate to say that there is a blame game going on between the Central Government and the State Government. ? (*Interruptions*) The State Government is saying that they are not getting the due share from the Government of India. And the Government of India, to answer the question, has categorically stated that the amount under NHM has already been issued. I would request the Government to look into this matter. ? (*Interruptions*)